# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 897 ANSWERED ON 4TH DECEMBER, 2025

### **TOLL PLAZAS IN KARNATAKA**

# 897. SHRI G. KUMAR NAIK:

# Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total number of toll plazas currently operational in the country along with the total length of toll roads, State-wise and district-wise in Karnataka;
- (b) the rationale or criteria adopted by the Government for determining the procedure for levying toll, particularly with regard to factors such as traffic density, economic profile of the region and project cost recovery; and
- (c) whether the Government has made publicly accessible information available regarding toll rates exemptions and concession periods, if so, the details thereof and if not, the reasons therefor?

### ANSWER

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The State-wise number of fee plazas & its influence tolling length, operational on National Highways is at Annexure -I

Details of District-wise Tolling length on National Highways in the State of Karnataka is attached at Annexure-II.

- (b) The extant Fee Rules (National Highways Fee (Determination of Rates and Collection) Rules, 2008) for levy of Fee for services or benefits rendered on National Highways, was formulated in the year 2008, ensuring more transparency and certainty in the determination of user fee rates, with a uniform methodology for calculating user fees across the country. As such, the user fee is collected at a fee plaza for the use of any completed section of National Highway as per the fee notification published in the Gazette of India in accordance with the provisions of National Highways Fee Rules. Further, collection of user fee at fee plazas on National Highways is not related to the recovery of project development cost. User fee is collected for the use of a completed section of National Highway, in accordance with the provisions of the NH Fee Rules.
- (c) Information regarding user fee rates, exemptions, and concession periods are displayed at each fee plaza and is also available on the Rajmarg Yatra Portal.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 897 FOR ANSWER ON 04.12.2025 ASKED BY SHRI G. KUMAR NAIK REGARDING TOLL PLAZAS IN KARNATAKA.

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The State/UT-wise details of user fee plazas and tolling length on National Highways:

As on 31.10.2025		
Name of the the State/UT No. of I	Jser Fee Plazas (in Nos)	Length (in Km)
Andhra Pradesh	85	4,586.10
Assam	10	529.62
Bihar	42	2,234.48
Chhatisgarh	24	1,215.89
Delhi	1	46.079
Goa	1	18.3
Gujarat	62	2,803.79
Haryana	75	2,827.67
Himachal Pradesh	5	162.273
Jammu & Kashmir	6	294.019
Jharkhand	22	1,036.97
Karnataka	66	3,086.09
Kerala	8	259.462
Madhya Pradesh	97	5,095.50
Maharashtra	98	5,163.51
Meghalaya	4	205.30

1,947.
1,920.
8,613.4
3,692.
1,639.
6,536.
293.1
1,451.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 897 FOR ANSWER ON 04.12.2025 ASKED BY SHRI G. KUMAR NAIK REGARDING TOLL PLAZAS IN KARNATAKA.

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Details of District-wise Tolling length on National Highways in the state of Karnataka:

SI.No.	District Name	Influence tolling length in	No. of Fee Plaza in the
		the District (In Km)	district (in Nos)
1	Ananthapuram (A.P)	11.50	1
2	Bagalkot	66.54	1
3	Bangalore south	47.80	0
4	Belagavi	213.80	4
5	Bellary	6.18	0
6	Bengaluru Rural	163.14	7
7	Bengaluru Urban	73.59	6
8	Bidar	133.39	2
9	Chamarajanagara	116.15	2
10	Chikkaballapura	53.55	1
11	Chikkamagaluru	22.01	1
12	Chitradurga	258.59	3
13	Dakshina Kannada	43.09	2
14	Davanagere	86.55	2
15	Dharwad	87.30	1
16	Gadag	45.15	1

17	Hassan	152.71	2
18	Haveri	103.95	2
19	Kalaburagi	66.24	1
20	Kolar	153.48	4
21	Koppal	123.98	3
22	Mandya	126.12	4
23	Mysore	83.62	2
24	Ramanagara	73.85	0
25	Sangareddy	70.10	1
26	Tumakuru	176.56	3
27	Udupi	104.34	3
28	Uttara kannada	148.01	2
29	Vijayanagara	68.71	1
30	Vijayapura	204.08	4

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